

Central Administrative Tribunal
Principal Bench, New Delhi
OA No.3349/2017
MA No.1366/2019

New Delhi, this the 29th day of August, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.A.K. Bishnoi, Member (Administrative)

1. Manjeet, Age-33 Years, Group 'C'
S/o Sh. Dharampal,
R/o E-1-218, Sector-11
Rohini, Delhi-110 085. -Applicant

(By Advocate: Mr. Sachin Chauhan)

Versus

1. Govt. of NCT of Delhi
Through the Chief Secretary,
5th Floor, Delhi Sachivalaya,
New Delhi.
2. The Secretary,
DSSSB
FC-18, Institutional Area,
Karkardooma,
(Near Railway Reservation Central)
New Delhi.
3. The Director
Delhi Fire Service,
(GNCT of Delhi)
DFS Hdqrs
Connaught Place,
New Delhi.
4. District Transport Officer
Motor Vehicles Department
Wokha Nagaland. - Respondents

(By Advocate: Ms. Sumedha Sharma)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

Heard MA No.1366/2019.

This MA is allowed for the reasons stated therein and in the interest of justice. The respondents are directed to declare the result of the applicant and carry on the further selection process as per the law.

Accordingly, the OA is disposed of. No order as to the costs.

(A.K.Bishnoi)
Member(A)

(S.N. Terdal)
Member (J)

